

Annexure – 8

Name of the corporate debtor: Blu- Smart Mobility Tech Private Limited; Date of commencement of CIRP: 14.10.2025; List of creditors as on: 13.03.2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Delhi Airport Parking Services Private Limited	27-10-2025	3,36,52,335.58	3,36,52,335.58	Operational Creditor (Others)	0.00	0.00	No	18.48	0.00	0.00	-	-	Claim has been Provisionally collated/admitted
2	Team Vertex Cosmos Private Limited	28-10-2025	2,10,67,141.60	1,90,72,485.91	Operational Creditor (Others)	0.00	0.00	No	10.47	0.00	0.00	19,94,655.69	-	Interest not collated/admitted
3	BLU Smart Mobility Limited Ritesh Prakash Adatiya Authorized Director	28-10-2025	4,12,77,895.15	-	Operational Creditor (Others)	0.00	0.00	Yes	0.00	0.00	0.00	-	4,12,77,895.15	Under verification as additional information is awaited
4	Hindustan Thompson Advertising Limited	28-10-2025	23,50,538.00	23,12,038.00	Operational Creditor (Others)	0.00	0.00	No	1.27	0.00	0.00	38,500.00	-	TDS amount not admitted, legal liability towards the Income tax Department
5	Blu Smart Fleet Private Limited	28-10-2025	1,64,61,24,349.35	-	Operational Creditor (Others)	0.00	0.00	Yes	0.00	0.00	0.00	-	1,64,61,24,349.35	Under verification as additional information is awaited
6	TIM Delhi Airport Advertising Pvt Ltd.	28-10-2025	1,31,24,609.00	1,31,24,609.00	Operational Creditor (Others)	0.00	0.00	No	7.21	0.00	0.00	-	-	Claim has been Provisionally collated/admitted
7	Unicorn Post Media Solutions Private Limited	28-10-2025	54,72,069.69	48,65,895.40	Operational Creditor (Others)	0.00	0.00	No	2.67	0.00	0.00	6,06,174.29	-	Interest not collated/admitted
8	Thoughtsol Infotech Limited	01-11-2025	19,16,035.34	18,71,825.70	Operational Creditor (Others)	0.00	0.00	No	1.03	0.00	0.00	44,209.64	-	TDS amount not admitted, legal liability towards the Income tax Department
9	Lepton Software Export and Research Private Limited	04-11-2025	6,47,81,682.70	5,04,42,155.56	Operational Creditor (Others)	0.00	0.00	No	27.70	0.00	0.00	1,43,39,527.14	-	TDS and interest not collated/admitted
10	Umbrella Infocare Private Limited	13-11-2025	4,49,31,621.24	4,49,31,621.24	Operational Creditor (Others)	0.00	0.00	No	24.68	0.00	0.00	-	-	Claim has been Provisionally collated/admitted
11	Ideacafe Agency Pvt Ltd	21-11-2025	70,65,775.00	58,00,000.00	Operational Creditor (Others)	0.00	0.00	No	3.19	0.00	0.00	12,65,775.00	-	TDS and interest not collated/admitted
12	Betterplace Safety Solution Private Limited	22-11-2025	13,78,157.00	-	Operational Creditor (Others)	0.00	0.00	No	0.00	0.00	0.00	-	13,78,157.00	Under verification as additional information is awaited
13	Kundan Singh Mehra	12-12-2025	1,292.00	-	Operational Creditor (Others)	0.00	0.00	No	0.00	0.00	0.00	-	1,292.00	Under verification as additional information is awaited
14	Harkesh Kumar	17-12-2025	739.00	-	Operational Creditor (Others)	0.00	0.00	No	0.00	0.00	0.00	-	739.00	Under verification as additional information is awaited
15	Modulus Infosolives Pvt Ltd	18-12-2025	2,57,240.00	2,36,000.00	Operational Creditor (Others)	0.00	0.00	No	0.13	0.00	0.00	21,240.00	-	Interest not collated/admitted
16	Om Vaishnavi Telecomp Solutions Pvt. Ltd	14-01-2026	2,64,668.64	2,12,636.00	Operational Creditor (Others)	0.00	0.00	No	0.12	0.00	0.00	52,032.64	-	Interest not collated/admitted
17	Michael Page International Recruitment Private Limited	26-02-2026	3,54,000.00	3,24,000.00	Operational Creditor (Others)	0.00	0.00	No	0.18	0.00	0.00	30,000.00	-	TDS not collated/admitted
			1,88,40,20,149.29	17,68,45,602.39		0.00	0.00		97.12	0.00	0.00	1,83,92,114.40	1,68,87,82,432.50	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.